

Central Administrative Tribunal, Lucknow Bench, Lko  
Original Application No. 580/2003

this the 15th day of December, 2003

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

M.D. Tripathi son of late Sri V.D. Tripathi aged about  
56 years r/o House No. More Wali Kothi, Kundri  
Rakabganj, Lucknow presently employed as Dy. Post  
Master, Lucknow, GPO, Lucknow (UP)

...Applicant

By Advocate: Sri R.K. Dubey

Versus

1. Union of India through its Secretary, Ministry  
of Communication and Information Technology, Deptt. of  
Posts, Dak Bhawan, Sansad Marg, New Delhi-1.
2. Chief Post Master General, UP Circle,  
Hazratganj, Lucknow -1 (UP)
3. Director Postal Services (HQ), office of Chief  
PMG, UP Circle, Lucknow -1 (UP)
4. Chief Post Master, Lucknow, GPO, Lucknow (UP).  
Advocate: Sri G.S. Sikarwar ..Respondents  
ORDER (ORAL)

BY HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Heard counsel for the parties.

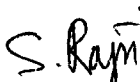
Against the punishment imposed on 18.9.2003,  
applicant had preferred a statutory appeal which  
is yet to be disposed of.

2. The present Original Application is disposed of  
with a direction to the respondents to dispose of the  
pending appeal of the applicant by a detailed  
order dealing with all the contention raised by the  
applicant. Till then he should not effect recovery  
from the applicant.

3. The O.A. stands disposed of as above with no  
order as to costs.

  
MEMBER (A)

HLS/-

  
MEMBER (J)